

COURT- 2

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 273 OF 2015 & IA No. 441 OF 2015

Dated: 15th October, 2019

In the matter of:

**West Bengal State Electricity Distribution Company
Limited**

.... Appellant(s)

Versus

Central Electricity Regulatory Commission

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posed on **17.12.2019**.

Court Master

NR